## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 104(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2016

NAME OF THE COMPANY: M/s. Ms. Payal Kapoor V/s. M/s. Laguna Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.		NAME	DESIGNATION		REPRESENTATION		SIGNATUR
1.	Mr.	Arun K	Cathpalia	Sx	Adv. 7	for the	1 18
2,	Mar	- Sudhi	r Sharma	A	dv.	Petitioner	1 A2
3.	Mr.	Abhin	shek Swan	900	Adv. )	de de	

## ORDER

At request of both the parties, the matter is adjourned to 02.09.2016.

(Ina Malhotra)

Member (Judicial)

(K Varadharajan)

Member (Judicial)